

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1635/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: Sumangal Textile
v/s
RNT Distributors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
7	Pritesh Bursad, Advocate for Applicant		PABURAD Adv
	Adv. RIHAJ S. KAZI i/b. MEM LEGAL VENTURES	for the Corporate Debtor/Respondent	Rihaj/Kazi

ORDER

CP No. 1635/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner as well as Corporate Debtor are present.

On the joint memo filed by both Counsel requesting time for reporting settlement, if any, on next date of hearing, at their request, list this matter for reporting settlement, if any, on 23.02.2018.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)